

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.376/99

Wednesday this the 21st day of June, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Bino Philip aged 25 years  
S/o V.C.Philip, Vanthiyil House,  
Koovappally PO,  
Kottayam District.

...Applicant

(By Advocate Mr. Shafik MA)

Vs.

1. Union of India, represented by the Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in Chief, Southern Naval Command, Naval Base PO, Kochi.4. ...Respondents

(By Advocate Mr. Govindh K Bharathan (rep. by Ms. Heera)

The application having been heard on 21.6.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in this application is to call for the records relating to Annexure.A1 to A5 and to declare that the applicant is entitled to be appointed in the vacancy which are being filled by the departmental candidates on the basis of the Recruitment Rules and to direct the respondents to review the incorrect appointment already made and to grant appointment to the applicant with effect from the due date.

2. Though the respondents have filed a detailed reply statement refuting the claim of the applicant, the respondents have now filed an MA. 793/2000 enclosing a copy of the order No.CS 2700/A dated 27th March, 2000

(Annexure.R.2(c) giving appointment to the applicant as Temporary Tradesman Skilled w.e.f. 29.3.2000. This MA has been allowed.

3. As the applicant has been granted the substantive relief prayed for by him and has been appointed as Temporary Tradesman Skilled w.e.f. 29.3.2000 the learned counsel on either side agree that the application may be closed giving liberty to the applicant to agitate his grievance if any regarding the due date with effect from the date which he claims appointment. Accordingly reserving the said liberty to the applicant, the application is disposed of without any further directions. No costs.

Dated the 21st day of June, 2000



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

S.